

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR GREEN INDIA BUILDING SYSTEMS & SERVICES PRIVATE LIMITED OPERATING IN CONSUMER DURABLES INDUSTRY AT MUMBAI MAHARASHTRA (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)														
RELEVANT PARTICULARS														
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	Green India Building Systems & Services Private Limited													
2. Address of the registered office	New Bridge Business Centre, Boomerang, Ground floor, B-wing, B1 - 04/05, Chandivali Road, Andheri East - 400072 Maharashtra													
3. URL of website	NA													
4. Details of place where majority of fixed assets are located	Room no.1, A wing, Jai Sai Darshan Co-op Society, near Mall Plaza Building, Karjat Road, Badlapur (East) - 421503.													
5. Installed capacity of main products/ services	No Latest Information available with us.													
6. Quantity and value of main products/ services sold in last financial year	Corporate Debtor was inactive in last financial year.													
7. Number of employees/ workmen	No employee as CD is inactive company.													
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, are available at URL :	<table border="1"> <thead> <tr> <th>Sr. No.</th> <th>PARAMETERS</th> <th>ELIGIBILITY</th> </tr> </thead> <tbody> <tr> <td>1.</td> <td>Non-Refundable Earnest Money Deposit (non-interest bearing)</td> <td>Rs. 25,000/- (Through Demand Draft/ RTGS) along with Expression of Interest.</td> </tr> <tr> <td></td> <td>Along with Resolution Plan.</td> <td>Rs. 5,00,000/- (Through Demand Draft/ RTGS) along with Resolution Plan</td> </tr> <tr> <td>2.</td> <td>Tangible Net Worth</td> <td>Rs. 15,00,000/-</td> </tr> </tbody> </table>		Sr. No.	PARAMETERS	ELIGIBILITY	1.	Non-Refundable Earnest Money Deposit (non-interest bearing)	Rs. 25,000/- (Through Demand Draft/ RTGS) along with Expression of Interest.		Along with Resolution Plan.	Rs. 5,00,000/- (Through Demand Draft/ RTGS) along with Resolution Plan	2.	Tangible Net Worth	Rs. 15,00,000/-
Sr. No.	PARAMETERS	ELIGIBILITY												
1.	Non-Refundable Earnest Money Deposit (non-interest bearing)	Rs. 25,000/- (Through Demand Draft/ RTGS) along with Expression of Interest.												
	Along with Resolution Plan.	Rs. 5,00,000/- (Through Demand Draft/ RTGS) along with Resolution Plan												
2.	Tangible Net Worth	Rs. 15,00,000/-												
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL :	May be obtained by sending an email to: cirp.greenindia@gmail.com													
10. Last date for receipt of expression of interest	16/08/2024													
11. Date of issue of provisional list of prospective resolution applicants	26/08/2024													
12. Last date for submission of objections to provisional list	31/08/2024													
13. Date of issue of final list of prospective resolution applicants	10/09/2024													
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	15/09/2024													
15. Last date for submission of resolution plans	15/10/2024													
16. Process email id to submit Expression of Interest	cirp.greenindia@gmail.com													
Date : 25/07/2024 Place : Pune Shekhar Arvind Parkhi Resolution Professional For M/s Green India Building Systems & Services Pvt. Ltd. IBBI/IPA-001/IP-P-02494/2021-2022/13801 IBBI Registered Address - A-904, Malpani Vivanta, Laxman Nagar, Behind Baner D-Mart, Balewadi, Pune 411045. AFA Valid Up to -08.10.2024 Email Id - cirp.greenindia@gmail.com Phone Number - 9373273800														

